(b) if so, the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, Sir.

(b) This would affect our foreign exchange earnings from sugar. This will be kept in view in determining the volume of exports for 1967.

## ESTABLISHMENT OF INDIA TOURISM DEVELOPMENT CORPORATION

\*145. SHRI M. S. OBEROI; SHRI JAGAT NARAIN:

Will the Minister of TRANSPORT AVIATION, SHIPPING AND TOURISM be pleased to refer to the reply given to Starred Question No. 722 in the Rajya Sabha on the 29th August, 1966 and state:

- (a) whether the India Tourism De-ve'opment Corporation Limited has since come into being; and
- (b) is so, what is the composition and main functions of the Corpora tion?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): (a) and (b) A statement is laid on the Table of the House

## STATEMENT

- (a) Yes, with effect from the 1st October, 1966.
- (b) The composition of the Board of Directors is given below:
  - 1. Shri Naval H. Tata—Chairman.
  - Shri C. S. Jha, Foreign Secretary, Ministry of External Affairs—Director.
  - Shri J. N. Goyal, Joint Secretary, Department of Aviation and Tourism—Director.
  - 4. Shri P. N. Jain, Joint Secretary, Ministry of Finance—Director.
  - 5. Shri B. Mukhopadhyaya, Ministry of Information and Broadcasting—Director.
  - Shri B. Israni, Chief Commercial Manager, Indian Airlines Corporation—Director.

- 7. Lt. Col. G. V. Raja—Director
- 8. Shri V. N- Kak-Director.
- 9. Shri M. H. Samuel—Director.
- Shri K. Shankar Pillai— Director.
- 11. Smt. Renu Mookerjee—Director.
- 12. Smt. Rajan Nehru—Director.
- 13. Mrs. Mahmooda Shareeff--Director.
- 14. Shri Inder Sharma—Director.
- Shri Gajraj Singh—Managing Director.

The Corporation will undertake commercial activities in respect of production and sale of Tourist Publicity material, provision of hotels and other accommodation for tourists, road transport facilities, shopping facilities, evening entertainment including *son-et-lumiere* spectacles, etc.

## CASE ACAINST DR. DHARMA TEJA IN DELHI COURT

\*146. SHRI A. D. MANI: DR. (MRS.) MANGLADEVI TALWAR:

Wi'l the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state:

- (a) how far the case against Dr. Dharma Teja, former Chairman of the Jayanti Shipping Corporation, has proceeded in the Court of the Delhi Sub-Judge;
- (b) whether any attempts have been made to arrest Dr. Dharma Teja abroad; and
- (c) whether INTERPOL has beer informed of his activities and transactions?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): (a) to (c) A statement giving the required information is laid on the Table of the House.